

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
STARRED QUESTION NO.180
TO BE ANSWERED ON 10.12.2015**

ASSISTANCE TO SEBs

***180. SHRI B. VINOD KUMAR:**

**Will the Minister of POWER
be pleased to state:**

- (a) the present status of restructuring/unbundling of State Electricity Boards (SEBs);**
- (b) whether requests for financial assistance have been received from the State Governments for restructuring and revival of SEBs, if so, the details thereof;**
- (c) whether any scheme has been formulated to assist SEBs facing financial crisis and are unable to purchase coal or generate electricity and if so, the details thereof along with corrective action taken thereon; and**
- (d) the steps being taken to achieve the goal of uninterrupted power supply to consumers in co-ordination with State Governments?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.180 TO BE ANSWERED IN THE LOK SABHA ON 10.12.2015 REGARDING ASSISTANCE TO SEBs.

(a) : In all the States, State Electricity Boards (SEBs) have been restructured.

(b) : No requests for financial assistance have been received from the State Governments for restructuring and revival of SEBs.

(c) : The Central Government had approved and notified in October, 2012, a Financial Restructuring Plan (FRP) for the State owned Discoms to enable their financial turnaround with some conditions in term of achievements. However, as the scheme could not achieve the stated objective, Government of India has on 20.11.2015 launched another scheme – UDAY (Ujwal DISCOM Assurance Yojana) for operational and financial turnaround of DISCOMs. The scheme provides for taking over of DISCOM debt by the States outside the Fiscal Responsibility & Budget Management (FRBM) limits; reduction in the cost of power through various measures such as coal linkage rationalization, liberal coal swaps, coal price rationalization, correction in coal grade slippage, allocation of coal linkages at notified prices and reduction in interest burden etc.

(d) : To achieve the goal of uninterrupted power supply to consumers, the steps being taken in co-ordination with State Governments are as under:

- (i) Capacity addition of 1,18,537 MW (including 88,537 MW conventional and 30,000 MW renewable) during the 12th Plan, i.e. by 2016-17.**
- (ii) Construction of 1,07,440 ckm transmission lines and setting up of 2,82,740 MVA transformation capacity during the 12th Plan, i.e. by 2016-17.**
- (iii) Preparation of State specific Action Plans for providing 24X7 Power For All (PFA) in partnership with the States.**
- (iv) Strengthening of sub-transmission and distribution networks and segregation of agricultural feeders to give adequate and reliable supply and reduce line losses through new schemes of Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS).**
- (v) Promotion of energy conservation, energy efficiency and other demand side management measures.**
- (vi) Expeditious resolution of issues for facilitating early completion of generation and transmission projects.**
- (vii) Providing support from Power System Development Fund (PSDF) for stranded gas based generation.**
